


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

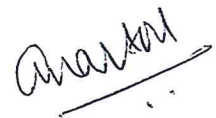
APPLICATION NUMBER :
PETITION NUMBER : CP/633/ (IB)/2017
NAME OF THE PETITIONER(S) : SANJAY STEEL SYNDICATE
NAME OF THE RESPONDENT(S) : SEO YEONG DIETECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM		

1. Company Name :
Seo yeong dietech pvt ltd.
Status: Manager - Accounts
Name: S. Srinivasan
Sign: 
73580-28442

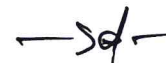
2. ANANT MERATHIA

counsel for
Applicant



ORDER

Shri Anant Merathia, counsel for applicant present. Shri S Srinivasan, Manager-Accounts representing the respondent company present and stated that the respondent is intending to settle the matter with the petitioner and prayed time for making submissions. Time extended at request. Put up on 24.11.2017 at 10.30 A.M.



K Anantha Padmanabha Swamy
Member (Judicial)